GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 2403 TO BE ANSWERED ON 02.01.2018

GUIDELINES FOR NGOs

2403. SHRI ABHISHEK SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the norms and guidelines of the Government for providing financial assistance to non-profit organisations;
- (b) the number of non-profit organisations currently getting financial assistance from the Ministry, State-wise;
- (c) the action taken by the Government against errant NGO's;
- (d) whether the Government is considering to rationalise the eligibility criteria for NGO's to get financial assistance; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): The Government, under the norms and guidelines for providing financial assistance to non-profit organizations (Non-Government Organizations,) has made it mandatory for on-line submission and process of proposals for Grant-in-Aid, with effect from 1.4.2014 for ensuring transparency and timely action. In addition, Registration of NGOs with NITI Aayog is also mandatory for availing grants-in-aid under the Schemes of the Ministry. Grant-in-aid is released to NGOs only on receipt of recommendations of the State Govt./UTs. Implementing agency is also required to maintain a website and upload details of grants received, utilized and list of beneficiaries along with photo, Mobile Number and Ration Card Number/voter ID Number/Aadhaar Card Number/as the case may be.
- (b): State-wise details of number of Non-Governmental Organisations (NGOs) being granted financial assistance from the Ministry under various schemes are given in Annexure-I.
- (c): The details of action taken by the Government against the errant NGOs are given in Annexure-II.
- (d) & (e): There is no such proposal under consideration of the Government.

Referred to in reply to part (b) of Lok Sabha Unstarred Question No.2403 for answer on 02-01-2018 by Shri Abhishek Singh, regarding Guidelines for NGOs.

The State-wise details of number of NGOs being given financial assistance under various schemes of the Ministry is given in the tables below:

(a)	(a) Name of Scheme: Grants-in-Aid to Voluntary Organisation working for welfare of Scheduled Castes.			
Sl.	Name of State/UT	Number of NGOs provided		
No.		financial assistan	ce.	
		2016-17	2017-18	
1	Andhra Pradesh	4	0	
2	Assam	7	0	
3	Delhi	16	0	
4	Gujarat	4	0	
5	Haryana	3	0	
6	Himachal Pradesh	1	0	
7	Jammu & Kashmir	2	0	
8	Karnataka	20	0	
9	Madhya Pradesh	4	0	
10	Maharashtra	64	0	
11	Manipur	18	0	
12	Orissa	16	0	
13	Rajasthan	28	0	
14	Tamil Nadu	6	0	
15	Uttar Pradesh	24	0	
16	West Bengal	6	0	
17	Telangana	3	0	
	Total	226	0	

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(b)	(b) Name of Scheme: Babu Jagjivan Ram Chhatrawas Yojana.				
Sl. No.	Name of State/UT	Number of NGOs provided	l financial assistance.		
		2016-17	2017-18		
1	Assam	0	1		
2	Haryana	2	1		
3	Himachal Pradesh	1	0		
4	Maharashtra	2	2		
5	Manipur	3	3		
6	Punjab	2	0		
7	Rajasthan	0	1		
8	Tripura	1	1		
9	Odisha	1	1		
	Total	12	10		

(c) Name of Scheme: Free Coaching for SC and OBC students				
Sl.	Name of State/UT	Number of NGOs provided financial assistance.		
No.		2016-17	2017-18	
1	Bihar	0	1	
2	Gujarat	0	1	
3	Haryana	0	1	
4	Jammu & Kashmir	0	1	
5	Karnataka	0	1	
6	Kerala	1	0	
7	Madhya Pradesh	2	0	
8	Maharashtra	1	1	
9	Manipur	1	1	
10	Punjab	0	2	
11	Rajasthan	2	0	
12	Tamil Nadu	0	2	
13	Uttar Pradesh	1	2	
14	Chandigarh	0	2	
15	Delhi	2	7	
	Total	10	22	

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(d)	Name of Scheme: Assistance	for Skill Development of Ot	her Backward Classes/De-		
notific	notified, Nomadic and Semi-Nomadic Tribes and Economically Backward Classes.				
S1.	Name of State/UT Number of NGOs provided financial assistance.				
No.		2016-17	2017-18		
1	Maharashtra	02	0		
2	Manipur	04	0		
3	Odisha	01	0		
4	Rajasthan	03	0		
	Total	10	0		

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(e)	Name of Scheme: Integrated Programme for Older Persons (IPOP)			
Sl.	Name of State/UT	Number of NGOs provid	ed financial assistance.	
No.		2016-17	2017-18	
1	Andhra Pradesh	60	32	
2	Assam	16	9	
3	Bihar	3	2	
4	Chhattisgarh	0	1	
5	Delhi	6	5	
6	Gujarat	2	3	
7	Haryana	12	7	
8	Himachal Pradesh	2	2	
9	Karnataka	26	21	
10	Kerala	5	1	
11	Madhya Pradesh	4	4	
12	Maharashtra	37	27	
13	Manipur	18	12	
14	Mizoram	1	1	
15	Nagaland	0	2	
16	Odisha	40	29	
17	Punjab	5	3	
18	Rajasthan	2	2	
19	Tamil Nadu	45	24	
20	Telangana	14	13	
21	Tripura	2	2	
22	Uttar Pradesh	10	8	

23	Uttarakhand		3		4
24	West Bengal		15		14
	Total		328		228
(f)	Name of Scheme: Assistance for preven		m and		
	Sub-stance (Drug	g) Abuse.			
Sl.	Name of State/UT			er of NGOs	
No.				ial assistanc	
			20	16-17	2017-18
1	Andhra Pradesh			8	5
2	Assam			15	10
3	Bihar			10	7
4	Chhattisgarh			2	1
5	Delhi			6	5
6	Gujarat			3	3
7	Haryana			8	5
8	Himachal Pradesh			1	1
9	Jammu & Kashmir			1	0
10	Jharkhand			1	0
11	Karnataka			21	7
12	Kerala			20	11
13	Madhya Pradesh			11	8
14	Maharashtra			46	39
15	Manipur			14	15
16	Meghalaya			1	0
17	Mizoram			5	5
18	Nagaland			5	2
19	Orissa			26	19
20	Puducherry			1	1
21	Punjab			7	1
22	Rajasthan			10	9
23	Sikkim			1	0
24	Tamil Nadu			24	11
25	Telangana			5	4
26	Uttarakhand			2	2
27	UttarPradesh			19	9
28	West Bengal			9	3
29	Total			282	183

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(g)N	(g)Name of Scheme: Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances				
(AD	(ADIP Scheme)				
Sl.	Name of State/UT	Number of NGOs	s provided		
No.		financial assistance.			
		2016-17	2017-18		
1	Assam	3	0		
2	Delhi	1	0		
3	Gujarat	5	0		
4	Madhya Pradesh	1	0		
5	Maharashtra	2	0		
6	Orissa	2	0		
7	Punjab	2	0		
8	Rajasthan	3	0		
	Total	19	0		

(h)	h) Name of Scheme: Deendayal Disabled Rehabilitation Scheme (DDRS)			
S1.	Name of State/UT	Number of NGOs		
No.		financial assistan	ce.	
		2016-17	2017-18	
1	Andhra Pradesh	73	57	
2	Arunachal Pradesh	1	0	
3	Assam	15	4	
4	Bihar	6	5	
5	Chattisgarh	6	4	
6	Delhi	14	9	
7	Goa	1	0	
8	Gujarat	17	7	
9	Haryana	18	18	
10	Himachal Pradesh	6	3	
11	Jammu & Kashmir	1	0	
12	Jharkhand	1	0	
13	Karnataka	9	4	
14	Kerala	56	44	
15	Madhya Pradesh	23	24	
16	Maharashtra	29	18	
17	Manipur	37	19	
18	Meghalaya	7	3	
19	Mizoram	2	1	
20	Odisha	49	23	
21	Pondicherry	4	1	
22	Punjab	11	10	
23	Rajasthan	27	21	
24	Tamil Nadu	22	15	
25	Telangana	64	25	
26	Tripura	4	1	
27	Uttar Pradesh	52	43	
28	Uttrakhand	0	2	
29	West Bengal	37	25	
	Total	592	386	

(i.) l	(i.) Name of Scheme: National Action Plan for Skill Development of Persons with Disabilities				
	under SIPDA Scheme				
Sl.	Name of State/UT	Number of NGOs provided			
No.		financial assistance.			
		2016-17	2017-18		
1	Andhra Pradesh	1	0		
2	Arunachal Pradesh	1	0		
3	Delhi	2	0		
4	Gujarat	2	0		
5	Haryana	1	0		
6	Jammu & Kashmir	3	0		
7	Karnataka	1	0		
8	Madhya Pradesh	6	0		
9	Maharashtra	1	0		
10	Manipur	3	0		
11	Odisha	4	0		
12	Uttar Pradesh	1	0		
13	West Bengal	2	0		
14	Telangana	0	1		
	Total	28	1		

Referred to in reply to Para (c) of Lok Sabha Unstarred Question No. 2403 for 02.01.2018 by Sh. Abhishek Singh, MP, regarding Guidelines for NGOs.

Details of Action Taken by the Government against errant NGOs.

Sl. No.	Name of the NGO	Action Taken.
Scheme →	Assistance to Voluntary Organisation working for welfare of Schedule	d Castes.
1	Indrani Ram & Pamidipaga Raja Rao, Andhra Pradesh	Blacklisted
2	Kinder Haus Organisation, Andhra Pradesh	Blacklisted
3	Baba Organisation for Social Services, Andhra Pradesh.	Blacklisted
4	Sai Krishan Social Service Centre, Telangana	Blacklisted
5	Swan Education Society, Telangana	Blacklisted
6	Vivek Education Society, Karnataka	Blacklisted
7	Gautam Education Society, Karnataka	Blacklisted
8	Priyadarshini Seva Sanstha, Karnataka	Blacklisted
9	Shanti Sravodaya Sanstha (2), Uttar Pradesh,	Blacklisted
10	Pawan Seva Sanstha, Uttar Pradesh.	Blacklisted
11	Ankita Bal Vidya Mandir Shiksha Samiti, Rajasthan.	Blacklisted
12	Manohar Bal Mandir Shiksha Samiti, Rajasthan.	Blacklisted
13	Samaj Sewa Sansthan, Uttar Pradesh.	Blacklisted
14	Gyan Deep Public School, Rajasthan.	Blacklisted
15	Nirashrit Mahila Bal Vikas Gramodyog Shisha Samiti, Rajasthan.	Blacklisted
16	Prasasvi Sansthan, Rajasthan.	Blacklisted
Scheme →	Integrated Programme for Older Persons.(IPOP). Sree Sarda MahilaVignana Samithi, Beside MRO Office, Officers Club Road, Bapatla, Guntur District, Andhra Pradesh.	Blacklisted
18	R. T. Nagar Educational Trust, Soorappanahalli, Kudur Hobli, Magadi Taluk, Ramnagar District, Karnataka	Blacklisted
19	Sri Sirdi Sai Baba SikhshanaSounstana, Vill-Bemalkheda, Tq. Humnabad, Dist - Bidar, Karnataka.	Blacklisted
20	Hyderabad Karnataka Dalit Women's Education Society	Blacklisted
21	Orissa Multipurpose Development Centre, 9/22, MIG-II, BDA Colony, Chandrasekharpur, Bhubaneshwar, Odhisha.	Blacklisted
22	Amar Jyoti Foundation, Lijwana, Dist. Jind, Haryana.	Further grant stopped
23	Gram SwarajaSansthan, 196, Prem Nagar, Hisar, Haryana	Further grant stopped
24	Voluntary Institute for Rural Development (VIRD)AT/PO: Hakimpada, (Near College Chowk), Distt. Angul-759122,	Further grant stopped
Scheme →	Assistance for prevention of Alcoholism and Sub-stance (Drug) Abuse	.
25	Social Transpermation and Rural Technology Opposite Navodaya High School, Srinivasa Nagar, Jagdgirigutta Ranga Reddy District, Telangana.	Blacklisted.

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